NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.45/ 2017	5 = 0	Admission	Rule-6 of IB.	Atlas Logistics Pvt. Ltd. Vs Unitex Apparels Pvt. Ltd.

NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

1. SUNITA SRINIVAS PETITIONER Sucita Sucina 9844011095 MISAHAS LOGISTICS POPULI.

Counsel for petitioner is present. The matter is listed today for admission. Counsel has also agreed for issuing notice to the Corporate debtor before admission. Therefore, Registry is directed to prepare notice to the respondent and counsel for petitioner is directed to collect notice from the Registry and then serve on the respondent.

List it on 18.08.2017.

MEMBER (J)

MEMBER (T)